

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.106
C.P.(IB)/19(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Cengres Tiles Ltd

V/s

Dhyaani Tile and Marblez Ltd

.....Applicant

.....Respondent

Order delivered on 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Nitu Chaturvedi, Advocate a/w.

: Mr. Aditya Raval, Advocate & Mr. Nitin Mehta, Advocate

For the Respondent

: Mr. Arjun Sheth, Advocate a/w.

: Mr. Rajiv Chawla, Advocate

ORDER

Learned Counsel for both sides are directed to file a written summary of the synopsis along with a chart of the invoices in the matter, within a period of seven days from the date of this order.

Re-list on 10.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)